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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. G. Sathyanarayana (A. G. Sathyanarayana & Associates)	For P, A ₂	A. G. Sathyanarayana
2.	R. VIDHYAASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	Ashok Kumar

ORDER

Counsel for petitioner present. Counsel for respondents present and reported ready for submitting arguments. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed time for making submissions. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)

bc